

1	2	3	4	5	6	7	8	9
Sales Realisation (CIP)								
Wheat	5901		9762		11380		12428	
Rice	11104		13126		13661		17943	
Coarsegrains	19		14		4			
SUB-TOTAL	17024		22902		25045		30371	
Subsidy on Acquisition Cost (Difference)								
Wheat	6925	19.91	10655	24.85	14952	26.51	20460	25.49
Rice	16240	46.68	19314	45.05	25618	45.43	38938	48.52
Coarsegrains	26	0.07	33	0.08	7	0.01		
SUB-TOTAL	23191	66.66	30002	69.98	40577	71.95	59398	74.01
Operating Costs of FCI								
Freight	3276	9.42	3961	9.24	4289	7.61	4855	6.05
Handling	1843	5.30	1873	4.37	2382	4.22	3213	4.00
Storage	1658	4.77	1661	3.87	2175	3.86	2822	3.52
Interest for FCI operations	812	2.33	1170	2.73	1566	2.78	2904	3.62
Shortages	91	0.26	281	0.65	474	0.84	762	0.95
Admin Expenses	1232	3.54	1027	2.40	1354	2.40	1562	1.95
SUB-TOTAL	8912	25.62	9973	23.26	12240	21.71	16118	20.09
Interest on clear outstanding Food Subsidy	1119	3.22	895	2.09	1255	2.23	1829	2.27
Interest on outstanding from RD/HRD	1038	2.98	338	0.79	341	0.60	343	0.43
TOTAL OPERATING COSTS	11069	31.82	11206	26.14	13836	24.53	18290	22.79
CARRY-OVER CHARGES PAID	527	1.52	1665	3.88	1981	3.51	2565	3.20
TOTAL GROSS SUBSIDY	34787	100.00	42873	100.00	56394	100.00	80253	100.00

Allocation of captive coal blocks to Karnataka

*429. DR. PRABHAKAR KORE : Will the Minister of COAL be pleased to state :

(a) whether it is a fact that the proposal of the Karnataka Government seeking captive coal blocks has been kept pending for a long time;

- (b) if so, the reasons therefor;
- (c) whether Government is aware of the fact that the State is facing acute shortage of power due to non-availability of coal;
- (d) if so, whether Government has any time bound approach to allocate coal blocks on priority; and
- (e) if so, by when the captive coal blocks are likely to be allocated to the States?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL) : (a) and (b) The Government of India has not invited applications for allocation of coal blocks to Government companies. However, requests from State Government of Karnataka for allocation of coal blocks were received from time to time. As there were no coal blocks available for allocation, the requests of State Government could not be entertained. The State Government of Karnataka was advised to apply as and when the Government invites applications for the same.

(c) As per Central Electricity Authority (CEA)'s report, during the period 2011-2012, the thermal power generation by M/s Karnataka Power Corporation Limited (KPCL) was 14.01 Billion Units (BU) as against the programme of 13.82 BU indicating achievement of 101% of the target. As compared to the power generation of 11.97 BU during 2010-11, the percentage of power generation was 117% during 2011-12.

While Raichur Thermal Power Station of KPCL is getting coal from Coal India Limited (CIL) and Singareni Collieries Company Ltd. (SCCL), Bellary Thermal Power Station is getting coal from the coal blocks allocated to KPCL. During 2011-12, as against the Annual Contracted Quantity (ACQ) of 77.05 Lakh Tonnes (LT) for Raichur TPS, the actual supply was 62.51 LT indicating materialization of 81% during 2011-12. The materialization of supply was affected due to heavy rains during the August-September, 2011 and prolonged strike in SCCL in September, 2011. However, as on 30.04.2012, as per the CEA's report, Raichur TPS had coal stocks for 8 days.

(d) and (e) Allocation of coal blocks is an on-going process and as and when the coal blocks are identified and earmarked for allocation, the same are considered for allocation. There is no set time-frame for making allocations.

Time limit for advertisement

†*430. SHRI RAVI SHANKAR PRASAD : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) whether it is a fact that a time limit has been fixed for telecasting advertisements on television in the country;

† Original notice of the question was received in Hindi.